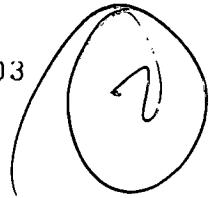


CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 3386/2002

This the 1st day of January, 2003

--  
HON'BLE SH. KULDIP SINGH, MEMBER (J)



Uma Narang  
w/o A.K.Narang  
resident of E-40, Sarita Vihar,  
New Delhi,  
last employed as Trained Graduate Teacher (TGT),  
Govt. Boys Secondary (now Senior Secondary) School,  
Tughlakabad Extension,  
New Delhi.

(Applicant in person)

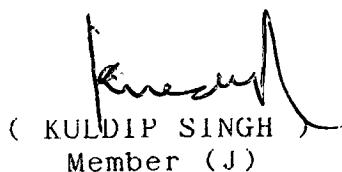
Versus

1. Director of Education,  
Old Secretariat,  
Delhi.
2. Govt. Boys Senior Secondary School,  
Tughlakabad Extension,  
New Delhi  
through its Principal.
3. Pay and Accounts Officer I (Education),  
West Block 7,  
R.K. Puram,  
New Delhi.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant seeks permission to withdraw the OA. OA is  
dismissed as withdrawn.



( KULDIP SINGH  
Member (J)

'sd'